

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 276 of 2015 &  
IA No. 444 of 2015**

**Dated: 27<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Molshree Bhatnagar  
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandra for R-2  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Gargi Srivastava for R-11/UPPCL  
Mr. M.Y.Deshmukh  
Ms. Shkhi Pandey for R-7  
MS. Soumya Prakash for WBSETCL  
Mr. Divianshu Rai for  
Mr. Nikhil Nayyar for R.1  
Mr. G. Umapathy  
Mr. S. Vallinayagam for R.12

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **08.05.2017 at 2.30 p.m.**

**(I.J. Kapoor )  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**